

(a) whether Government propose to construct additional 5-Star hotels in the country during 1989-90; and

(b) if so, how many hotels will be constructed and where they will be established?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) Does not arise.

Tourist Facilities for Wild Life Sanctur-ies

2191. SHRI VIJAY N. PATIL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

the details of facilities provided to tourists who visit Wild Life Sanctur-ies?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): The Department of Tourism provide financial assistance to State Governments for creation of infrastructural facilities such as Forest Lodges/Tourists Lodges and Transport within the sanctur-ies to facilitate the tourists visiting Wild Life Sanctur-ies.

Development of Sea Beaches in Karnata-ka

2192. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is proposed to develop sea beaches n North Konara in Karnataka in order to attract more tourists and particularly to divert tourists from crowded Goa beaches;

(b) whether Karnataka Government

has submitted any schemes in that regard; and

(c) if so, the steps taken by Union Government to implement those schemes?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). Yes, Sir. A proposal for construction of Beach Resort at Karwar in Karnataka has been submitted by the State Government.

(c) The matter is under correspondence with the State Government, who have still to provide suitable place of land for this project.

increase in Vayudoot Fares

2193. SHRI CHINTAMANI JENA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether with the recent increase in air fares by the Indian Airlines, Vayudoot fares have also been increased;

(b) if so, the details thereof; and

(c) its impact on domestic patronage of the Vayudoot services?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). The fare taper of Vayudoot has been increased by 20% with effect from 20th July, 1989.

(c) The increase in the air fare is not likely to adversely affect the passenger traffic on Vayudoot sectors.

Training to Pilots for Airbus A-320

2194. SHRI P. KOLANDAIVELU: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether training facilities for the pilots and other air crew have been set up in India;

(b) if so, whether a special training is being given to the pilots and other crew to handle Airbus A-320; and

(c) if so, the number of pilots and air crew who are being trained for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) At present, in terms of the contract signed with M/s Airbus Industries, France, special training to pilots to handle airbus A-320 is being imparted in Toulouse, France. Cabin Crew training is being imparted in India.

(c) For Airbus A-3200, 152 pilots to Indian Airlines have been earmarked for training abroad. Adequate number of cabin crew are being trained as per planned requirement.

Strengthening of Cochin Runway

2195. PROF. K.V. THOMAS: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to strengthen the Cochin Airport runway;

(b) if so, whether the Cochin Airport runway will be closed for six months to strengthen the runway; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). The main runway at the Cochin airport which belongs to the Indian navy, is proposed to be repaired and strengthened during 1989-90. The original proposal to close the airport for repair work has been reviewed and it has been decided to keep the runway open for a few hours to allow operations of the Indian Airlines' services. The runway has developed cracks and depressions due to linkage. Special repairs are, therefore, proposed to be carried out to rectify the damages which would take about 80 weeks. The estimated cost of repair work is Rs. 400 crores.

Disposal to Aircraft by IA/AI

2196. SHRI SRIBALLAV PANIGRAHI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of aircraft with the Indian Airlines and the Air Indian which have completed 30,00 landings;

(b) whether there is any proposal to dispose of all such aircraft; and

(c) if so, how it is proposed to meet the fleet requirement of the country if those aircraft are disposed of?

THE MINISTER OF STATE OF MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) The number of aircraft with Indian Airlines and Air India which have completed 30,000 landings is as follows:

<i>A. Indian Airlines</i>	<i>Type of aircraft</i>		<i>No. of aircraft</i>	
<i>1</i>	<i>2</i>		<i>3</i>	
	Boeing-737	..	11	(Including one taken on lease)
	HS-748 (Avro)	..	3	